

**Court No. - 7**

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 819 of 2020

Petitioner :- Saurabh Tiwari

Respondent :- State of U.P.

Counsel for Petitioner :- In Person

Counsel for Respondent :- C.S.C.

**Hon'ble Pritinker Diwaker, J.**

**Hon'ble Subhash Chandra Sharma, J.**

Shri Saurabh Tiwari (in person) and Shri Syed Ali Murtaza, learned AGA for the State. Shri Amit Pathak, Senior Superintendent of Police, Varanasi is also present.

Shri Murtaza submits that he has filed an affidavit of the Senior Superintendent of Police, Varanasi, giving details of the search enquiry made by the police. Copy of the said affidavit is given to Shri Tiwari.

Shri Amit Pathak, S.S.P., Varanasi submits that a special team has already been constituted and efforts are on to search the missing person, namely, Shiv Kumar Trivedi. He submits that the police is sincerely making efforts to get the whereabouts of the missing person. He further submits that suitable departmental action has also been taken against erring officers. He submits that some reasonable time be given to him so that further efforts can be made for searching the missing person.

Shri Saurabh Tiwari submits that he may also be permitted to meet the S.S.P personally so that he can also give suggestions to the police for searching the missing person.

Shri Amit Pathak has no objection to this proposition and he submits that he would welcome to any such suggestions.

List this case on 12.10.2020.

On the said date, some responsible officer on behalf of the S.S.P, Varanasi to remain present in Court who shall apprise the Court about the latest progress in the investigation.

Order Date :- 22.9.2020

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